

S.NO	Name of Commercial Court	District	Case No.	Date of Institution	Date of Disposal	No. of days between the date of institution and disposal	Whether Case Management Hearing done or not (Yes/No)	No. of adjournment granted	No. of days between the final hearing and Judgment
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	Central	OMP(COMM)-53/20	11.04.2019	10.06.2022	1156	No	2	11
2	SH. RAJNEESH KR. GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	Central	CS (COMM)/108/2019 ICICI BANK LTD Vs REBONAS REALTY P LTD.	11/14/19	6/1/22	1234	NO	2	12
			CS (COMM)/215/2018 ALLAHABAD BANK Vs OMENDER SINGH AND ANR	10/27/18	6/6/22	1318	NO	1	13
			CS(COMM) 1202/2020	30.08.2018	02.06.2022	1372	NO	NO ADJOURNMENT	SAME DAY
3	SH PAWAN KR. JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-03	Central	CS(COMM) 374/2021	29.01.2021	03.06.2022	489	NO	NO ADJOURNMENT	SAME DAY
			CS(COMM) 2710/2019	19.11.2019	06.06.2022	930	NO	NO ADJOURNMENT	SAME DAY

			CS(COMM) 323/2019	15.03.2019	09.06.2022	1182	NO	NO ADJOURNMENT	9 DAYS
			CS(COMM) 1200/2020	06.06.2018	09.06.2022	1464	NO	NO ADJOURNMENT	15 DAYS
4	MS. NISHA SAXENA DISTRICT JUDGE (COMMERCIAL COURT)-04	Central					NO (PETITION U/S 34 ARBITRATION ACT)	ONE	2 DAYS
			OMP(COMM) 84/2021	12.11.2021	01.06.2022	201 DAYS			
							NO (PETITION U/S 34 ARBITRATION ACT)	ONE	6 DAYS
			OMP(COMM) 73/2021	22.10.2021	06.06.2022	227 DAYS			
							NO (PETITION U/S 34 ARBITRATION ACT)	TWO	7 DAYS
			OMP(COMM) 72/2021	22.10.2021	07.06.2022	228 DAYS			
							NO (PETITION U/S 34 ARBITRATION ACT)	NIL	3 DAYS
			ARBTN 92/2021	18.11.2021	06.06.2022	200 DAYS			
5	SH. ASHWANI KUMAR SARPAL DISTRICT JUDGE (COMMERCIAL COURT)-05	Central							
6	SH. PARAMJIT SINGH, DISTRICT JUDGE (COMMERCIAL)-06, CENTRAL	Central							

7	SH. DINESH BHATT , DJ (COMMERCIAL COURT)- 01	West	Nil						
8	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West							
9	SH. PARAMJIT SINGH, DISTRICT JUDGE (COMMERCIAL)-06, CENTRAL	New Delhi							
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)- 02	New Delhi	CS-COMM- 421/2020	05.10.2020	06.06.2022	610	-	1	30
			CS-COMM- 515/2020	28.10.2020	06.06.2022	587	-	1	30
			CS-COMM- 516/2020	28.10.2020	06.06.2022	587	-	1	30
			CS-COMM- 521/2020	28.10.2020	06.06.2022	587	-	1	30
			CS-COMM- 535/2020	06.11.2020	06.06.2022	578	-	1	30
			CS-COMM- 537/2020	06.11.2020	06.06.2022	578	-	1	30
			CS-COMM- 516/2021	16.11.2021	06.06.2022	203	-	1	24
			CS-COMM- 519/2021	16.11.2021	06.06.2022	203	-	1	24

11	VACANT COURT OF SH. SANJEEV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	New Delhi	Nil							
12	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL)-01	South	Nil							
13	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	South	Nil							
14	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)-01	South-East	Nil							
15	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	South-East	Nil							
16	SH. SANJAY SHARMA-I, DISTRICT JUDGE (COMMERCIAL)	East	CS(COMM)-39/2020	27.07.2020	2	02.06.202	680	NO	NIL	SAME DAY
			CS(COMM)-63/2020	17.12.2020	2	02.06.202	532	NO	NIL	SAME DAY
			CS(COMM)-73/2021	22.11.2021	2	02.06.202	192	NO	NIL	SAME DAY
			CS(COMM)-80/2019	02.07.2019	2	02.06.202	1066	NO	NIL	4 DAYS
			CS(COMM)-8/2020	20.01.2020	2	02.06.202	864	NO	NIL	2 DAYS
			CS(COMM)-80/2021	01.12.2021	2	02.06.202	183	NO	NIL	4 DAYS
17	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-East	Nil							

18	MS. NIVEDITA ANIL SHARMA, DISTRICT JUDGE (COMMERCIAL)-01	Shahdara	Nil
19	MS. SUKHVINDER KAUR, DISTRICT JUDGE(COMMERCIAL)-02	Shahdara	Nil
20	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	North-West	Nil
21	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North	Nil
22	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	Nil